

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 317 of 2018 &
IA No. 1527 of 2018**

Dated : 13th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**BSES Rajdhani Power Limited & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anupam Varma
Mr. Rahul Kinra
Mr. Ashutosh K. Srivastava
Mr. Avinesh Bharadwaj

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Poorva Saigal for R-2

Mr. R. K. Mehta
Ms. Himanshi Andley for R-3

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-3

Mr. Pradeep Misra
Mr. Suraj Singh
Mr. Manoj Kr. Sharma **for UPPCL**

ORDER

Three weeks' time, i.e. on or before 4-11-2018 is granted to file reply to those Respondents who have not yet filed reply, with advance copy to the other side.

List the matter on **8-1-2019**. In the meantime, affidavit of service be filed.

(S.D. Dubey)
Technical Member

tpd/js

(Justice Manjula Chellur)
Chairperson